

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.2030
TO BE ANSWERED ON 27-07-2017

Open Defecation

†2030. PROF. PREM SINGH CHANDUMAJRA:
SHRI SISIR KUMAR ADHIKARI:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether 33 per cent of the country's villages have been declared as Open Defecation Free (ODF) as on June 2017;
- (b) if so, the details thereof including the State-wise number of ODF villages;
- (c) the targeted timeframe set for 100% sanitation coverage in the country;
- (d) whether any arrangement has been made for the disposal of human waste generated in these villages;
- (e) if so, the details thereof including the quantum of human waste being generated after usage of new toilets along with the installed capacity for treating it, State/UT-wise; and
- (f) the time by which the additional capacity of treatment facility is likely to be installed for remaining quantum of human waste?

ANSWER

MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) Yes, Madam.
- (b) State/UT-wise, Total villages and Open Defecation Free (ODF) declared villages as on 24.7.2017 is at Annexure-1.
- (c) The SBM(G) aims to attain 100% sanitation coverage in the country by 2nd October, 2019.
- (d) to (f) Under Swachh Bharat Mission (Gramin), measures are taken to prevent open defecation and to provide safe disposal of human excreta. This can be done through on-site toilet technologies such as twin-leach pit that do not require underground sewerage system and are much cheaper and equally effective. The SBM(G) guidelines give flexibility to the States/UTs to adopt the toilet technology most suitable keeping in view the geographical/local needs. Similarly for the management of solid and liquid waste also guidelines and Manual has been issued and circulated among the States/UTs by the Ministry.

**Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.2030
due for reply on 27-07-2017**

State/UT-wise, Total Villages and ODF declared villages

S.N.	State/UT	Total villages	ODF declared villages	%
1	A & N Islands	323	3	0.93
2	Andhra Pradesh	18942	4387	23.16
3	Arunachal Pradesh	5519	2637	47.78
4	Assam	27267	3886	14.25
5	Bihar	38715	2308	5.96
6	Chhattisgarh	19648	13379	68.09
7	D & N Haveli	69	0	0.00
8	Daman & Diu	26	0	0.00
9	Goa	375	0	0.00
10	Gujarat	18342	16073	87.63
11	Haryana	6908	6908	100.00
12	Himachal Pradesh	15978	15978	100.00
13	Jammu & Kashmir	7446	253	3.40
14	Jharkhand	29688	5502	18.53
15	Karnataka	27530	8576	31.15
16	Kerala	2035	2035	100.00
17	Madhya Pradesh	51344	16785	32.69
18	Maharashtra	40522	24657	60.85
19	Manipur	2848	182	6.39
20	Meghalaya	6773	3778	55.78
21	Mizoram	704	249	35.37
22	Nagaland	1451	434	29.91
23	Odisha	47271	5043	10.67
24	Puducherry	265	0	0.00
25	Punjab	12406	5550	44.74
26	Rajasthan	41506	22215	53.52
27	Sikkim	441	441	100.00
28	Tamil Nadu	12542	3829	30.53
29	Telangana	11037	2032	18.41
30	Tripura	1033	5	0.48
31	Uttar Pradesh	99286	8176	8.23
32	Uttarakhand	15473	15473	100.00
33	West Bengal	42075	21793	51.80
		605788	212567	35.09